

(9)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


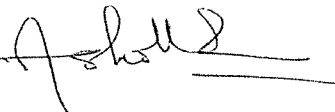
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 04.01.2019.

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : IA/202/2018
PETITION NUMBER : TCP/165/2016
NAME OF THE PETITIONER(S) : DHARANI & 2 OTHERS
NAME OF THE RESPONDENTS : DHARANI TEXTILES PVT LTD & 5 OTHERS
UNDER SECTION : 131

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	JERIN ADHER For HARISHANKER MANI	Counsel for Respondents	
2.	R. VIDHYA SHANKAR R. ASHOKKUMAR	Counsel for Applicants/Petitioners	

ORDER

Counsels for both the parties are present. Counsel for R4 has prayed for time to make final submissions in relation to IA/202/2018 filed in TCP/165/2016. At request, time is enlarged. Put up on 10.01.2019 at 10.30 A.M.


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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